

Affidavit to be Furnished by the candidate alongwith Nomination Paper
 Before the Returning Officer
 For election to BIHAR VIDHAN (name of the House)
 From 03.-NARKATIAGUNJ..... Constituency (Name of the Constituency)

VINAY VARMA, son/daughter/wife of, LATE SINGHESHWAR PRASAD VARMA Aged 67 years, resident of AT & P.D.K. SHIKARPUR (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by INDIAN NATIONAL CONGRESS (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self VINAY VARMA	ABZPV6012B	2018 - 2019	₹ 26,38,250.00
2.	Spouse SHOBHA SHRIVASTAVA	ACUPV1108J	2018 - 2019	₹ 12,09,960.00
3.	Dependent 1 VATSAL VERMA	ARUPV1974D	2018 - 2019	₹ 5,05,313.00
4.	Dependent 2	—	—	—
5.	Dependent 3	—	—	—

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NO COGNIZANCE TAKEN
(b)	Name of the court, Case No. and Date of order taking cognizance :	NO COGNIZANCE TAKEN
(c)	Details of Appeal(s) / Application(s) for revision (if any) filed against the above order(s) :	NO APPEAL/REVISION FILED AGAINST COGNIZANCE ORDER

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NO
(b)	Name of the Court(s), Case No. and Date(s) of order(s) .	NO

(e) Punishment imposed :

NO

(5) That I give herewith below the details of i.e assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	₹ 34,000.00	₹ 24,300.00	7,400.00	—	—
(ii)	Details of Deposits in Bank accounts: (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	ATTACHED ANNEX-I	ATTACHED ANNEX-I	ATTACHED ANNEX-I	—	—
		₹ 27,920.97.00		₹ 21,58,278.00		
			₹ 6,72,012.00			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	—	—
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	ATTACHED ANNEX-I	ATTACHED ANNEX-I	ATTACHED ANNEX-I	—	—
		₹ 6,54,501.00	₹ 53,185.00	₹ 5,72,516.00		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	—	—
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	I-BROICE 0321/2014 ₹ 9,45,000.00 * FORD: ECO- SPORT	BROIDS 9600/2018 ₹ 5,50,000.00 MARUTI: WAGON	NIL	—	—
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NIL	GOLD: 400 GM ₹ 20,00,000.00	NIL	—	—

* 2. BROIPJ6000

2018,

₹ 14,00,000.00

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(viii)	Any other assets such as value of Chims/Interest	NIL	NIL	NIL	
(ix)	Gross Total value	₹ 158,25,598.00	₹ 37,78168.00	₹ 27,38,194.00	

B. Details of immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
 2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	ANNEX-III	ANNEX-III	ANNEX-III	—	—
	Area (Total measurement in acres)	- Do -	- Do -	- Do -	—	—
	Whether inherited property (Yes or NO)	YES	NIL	YES	—	—
	Date of purchase in case of self acquired property	—	—	07-2020	—	—
	Cost of Land (in case of purchase) at the time of purchase	—	—	—	—	—
	Any Investment on the land by way of development, construction etc.	—	—	—	—	—
	Approximate Current market value	₹ 735,000.00	—	₹ 30,00,000.00	—	—
(ii)	Non-Agricultural Land Location(s) Survey number(s)	ANNEX-III	NA	NA	—	—
	Area (Total measurement in sq. ft.)	- Do -	—	—	—	—
	Whether inherited property (Yes or NO)	YES	—	—	—	—
	Date of purchase in case of self acquired property	NA	—	NA	—	—
	Cost of Land (in case of purchase) at the time of purchase	—	—	—	—	—
	Any Investment on the land by way of development, construction etc.	—	—	—	—	—
	Approximate Current market value	₹ 10,00,000.00	—	—	—	—
(iii)	Commercial Buildings (including apartments) - Location(s) - Survey number(s)	NA	NA	NA	—	—
	Built up Area (Total measurement in sq. ft.)	—	—	—	—	—

	Whether inherited property (Yes or NO)	NIL	NIL	NIL	-	-
	Date of purchase in case of self acquired property	-	-	-	-	-
	Cost of property (in case of purchase) at the time of purchase	-	-	-	-	-
	Any investment on the property by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	NIL	NIL	NIL	-	-
(iv)	<u>Residential Buildings</u> (including apartments.) -Location(s) - Survey number(s)	ANNEX-II	NA	NA	-	-
	Area (Total measurement in sq. ft.)	-DO-	-	-	-	-
	Built up Area (Total measurement in sq. ft.)	- DO -	-	-	-	-
	Whether inherited property (Yes or NO)	YES	-	-	-	-
	Date of purchase in case of self acquired property	-	-	-	-	-
	Cost of property (in case of purchase) at the time of purchase	-	-	-	-	-
	Any investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	₹ 2,59,00,000.00	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-
(vi)	Total of Current Market Value of (i) to (v) above	₹ 276,35,000.00	NIL	₹ 30,00,000.00	-	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Loan or dues to Bank/Financial Institution(s)</u> Name of Bank or FI Amount outstanding Nature of loan	ANNEX-II	ANNEX-II	ANNEX-II	-	-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	-DO-	-DO-	-DO-	-	-

	Any other liability	NIL	NIL	NIL	—	—
	Grand total of liabilities	₹16,36,459.00	₹17,22,97.00	₹35,244.00		
(ii)	Government Dues: Dues to departments dealing with government accommodation	NIL	NIL	NIL	—	—
	Dues to departments dealing with supply of water	—	—	—	—	—
	Dues to departments dealing with supply of electricity	—	—	—	—	—
	Dues to departments dealing with supply of telephones/mobiles	—	—	—	—	—
	Dues to departments dealing with government transport (including aircrafts and helicopters)	—	—	—	—	—
	Income Tax Dues	NIL	NIL	NIL	—	—
	Wealth Tax Dues	NIL	NIL	NIL	—	—
	Service Tax Dues	NIL	NIL	NIL	—	—
	Municipal /Property Tax Dues	NIL	NIL	NIL	—	—
	Sales Tax Dues	NIL	NIL	NIL	—	—
	Any other dues	NIL	NIL	NIL	—	—
	Grand total of all Govt. dues	NIL	NIL	NIL	—	—

(7) Details of profession or occupation:

- a. Self **MLA**, 03 NARKATIAGANJ
- b. Spouse **ASSOCIATE PROFESSOR**

(8) My educational qualification is as under:

BA -HISTORY (HONS.), PATNA UNIVERSITY

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh./Smt./Kum. VINAY VARMA
2. Full postal address	AT & PO D.K. SHIKARPUR THANA - SHIKARPUR, W.CHAMPAHAR
3. Number and Name of the constituency and state	03 - NARKATIAGUNJ, BIHAR
3. Name of the Political party which set up the candidate (otherwise write 'Independent')	INDIAN NATIONAL CONGRESS
4. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

(c) Total number of Pending cases where the court(s) have taken cognizance:		NIL				
5.	PAN of			Year for which last Income Tax Return filed	Total Income Shown	
	(a) Candidate ABZPV6012B			2018 - 19	₹ 26,38,250.00	
	(b) Spouse: ACUPV1108J			2018 - 19	₹ 12,09,960.00	
	(c) Dependents ARUPU1974D			2018 - 19	₹ 5,05,313.00	
6.	Details of Assets and Liabilities in rupees					
A.	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
	Moveable Asset (Total value)	₹ 58,25,598/-	₹ 24,38,194/-		-	-
B.	Immovable Asset	-	₹ 3,77,816/-			
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	-	-	-	-	-
	(ii) Approximate Current Market Price of Asset (Total Value)	₹ 2,76,35,000/-	- ₹ 30,00,000/-		-	-
7.	Liabilities					
	(i) Government dues (Total)	NIL	NIL	NIL	-	-
	(ii) Loans from Bank, Financial Institutions and others (Total)	₹ 16,36,459/-	₹ 35,24,41/-		-	-
8.	Highest educational qualification	BA - HISTORY HONS., B.N.COLLEGE, PATNA UNIVERSITY, PATNA.				
	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at NARKATIAGUNJ this the 24 day of Sept. 2020.....

Vinay V 24/9/20
DEPONENT

- Note:**
1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.

Shri- Vinay Varma

D.K.Sikarpur, thana- Sikarpur, dist- West Champaran

Annexture - I**A. Details of Bank Accounts****Balance as on 31.03.2020**

SI No.	Name of the Bank	Branch	A/c No.	Vinay Varma (Self)	Shobha Shrivastava (Wife)	Vatsal Verma (Son)
1	State Bank Of India	Narkatiya Ganj	11421884875	465866.89		
2	Canara Bank	Patliputra Colony	2518101004095	617147.89		
3	State Bank Of India	Vidhan Sabha	35525651594	1702772.15		
4	State Bank Of India	Anand Puri,patna	10454354493	5310.19		
5	Allahabad Bank	Patna University	20245413782		672012.5	
6	State Bank Of India	Narkatiya Ganj	35271671221	1000		
7	Canara Bank	Patliputra Colony	2518101007903			2092855.42
8	State Bank Of India	Anand Puri,patna	32857170072			65422.50
			Total Rs	2792097.12	672012.5	2158277.92

B. Details of Life Insurance Policy

SI No.	Particulars		Policy No.	Vinay Varma (Self)	Shobha Shrivastava (Wife)	Vatsal Verma (Son)
2	Life Insurance Corporation of India		517956889	654501.00		
4	Life Insurance Corporation of India		517956890		531856.00	
5	Life Insurance Corporation of India		517326321			321048.00
6	Life Insurance Corporation of India		596381109			251468.00
			Total Rs	654501.00	531856.00	572516.00

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TOTAL (A+B)	3446598.12	1203868.50	2730793.92
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Shri- Vinay Varma

D.K.Sikarpur, thana- Sikarpur, dist- West Champaran

Annexure - II**A. Details of Loan from Life Insurance Corporation of India****Balance as on 31.03.2020**

SI No.	Particulars	Policy No.		Vinay Varma (Self)	Shobha Shrivastava (Wife)	Vatsal Verma (Son)
1	Life Insurance Corporation of India	596381109				129905.00
2	Life Insurance Corporation of India	517326321				222536.00
3	Life Insurance Corporation of India	517956889		456740.00		
4	Life Insurance Corporation of India	517956890			478453.00	
		Total Rs		456740.00	478453.00	352441.00

B. Details of car Loan**Balance as on 31.03.2020**

SI No.	Name of the Bank	Nature of Loan	A/c No.	Vinay Varma (Self)	Shobha Shrivastava (Wife)	Vatsal Verma (Son)
1	State Bank Of India,Vidhan Sabha	Car Loan	37526730651	681554.00		NIL
2	State Bank Of India'boring road	Car Loan	37666681625		299097.00	NIL
3	State Bank Of India 'Anand puri	Housing Loan	30881851080	498165.00		NIL
4	Axis Bank Ltd 'Noida	Housing Loan	PHR014201047741		994747.00	NIL
			Total Rs	1179719.00	1293844.00	0

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TOTAL (A+B)	1636459.00	1772297.00	352441.00
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Shri- Vinay Varma

D.K.Sikarpur, thana- Sikarpur, dist- West Champaran

Annexure - III

A. कृषि भूमि विवरण

Market Value

SI No.	Place	सर्वेक्षण संख्या	क्षेत्रफल (एकड़ में)	Vinay Varma (Self)	Vatsal Verma (Son)
1	बल बल	185	0.114	35,000.00	
2	बल बल	185	9.31	700,000.00	
3	डी के शिकारपुर	121	3.67	-	1,500,000.00
4	बल बल	185	2.51		1,500,000.00
		Total Rs		735,000.00	3000000.00

B. गैर कृषि भूमि विवरण

Market Value

SI No.	Place	सर्वेक्षण संख्या	क्षेत्रफल (वर्ग फ़ीट में)	Vinay Varma (Self)	Vatsal Verma (Son)
1	डी के शिकारपुर	1244	20800	1,000,000.00	Nil
		Total Rs		1,000,000.00	-

C. आवासीय भवन विवरण

Market Value

SI No.	Place	सर्वेक्षण संख्या	क्षेत्रफल (वर्ग फ़ीट में)	Vinay Varma (Self)	Vatsal Verma (Son)
1	नरकटियांगंज	475	6400	8,000,000.00	Nil
2	पाटलिपुत्रा पटना	321-A	2000	10,500,000.00	Nil
3	पाटलिपुत्रा पटना	321-C	2000	6,000,000.00	Nil
4	डी के शिकारपुर	1244	2600	1,400,000.00	Nil
		Total Rs		25,900,000.00	-

Vinay V — . TOTAL (A+B+C) 27635000.00 3000000.00